

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:5095
ANSWERED ON:27.08.2001
WORKERS IN MINING
ANANTA NAYAK

Will the Minister of LABOUR be pleased to state:

(a) the names of workers engaged in the Mining Industry on loading, unloading and transporting in different mines and pithead in Keonjhar and Mayurbhanj district in Orissa; and

(b) the details of welfare schemes introduced for them?

Answer

MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA)

(a): The information in respect of names of workers engaged in the Mining Industry on loading, unloading and transporting in different mines and pithead are not collected and maintained separately by the Directorate General of Mines Safety, Dhanbad. However under Metalliferous Mines Regulations 1961, information on employment of Foreman and Mining Mate, Face Workers/Miners and Loaders and Others for below ground and opencast mines during the year 1999 for Keonjhar and Mayurbhanj District is as under

Average daily employment

District	Below ground			Opencast		
	Foreman & Workers	Face & Miners	Others	Foreman & Miners	Loaders	Others

Keonjhar	62	493	59	325	8935	1341
Mayurbhanj	0	0	0	16	320	29

(b): The Welfare schemes for the workers working in the mines do not come within the purview of Directorate General of Mines Safety, Dhanbad. However there are welfare provisions regarding Health and Sanitation and First Aid Medical appliance for persons employed in the mines under Mines Rules, 1955.